IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.605
Appeal-6/252/ND/2024

IN THE MATTER OF:
Simplex power systems & controls private limited ...APPELLANT

Vs

Registrar of companiesnct of delhi and haryana ...RESPONDENT

Section
U/s 252 (3)

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the RoC **:**Adv Aakash Sharma

ORDER

Authorized Representatives of the appellant is present and submitted that in terms of the order dated 22.02.2024 they have filed the proof of service. Ld. Counsel for the RoC is present and submitted that they have filed their response however, the same is not reflected on the e-portal. This was the same position on the last date of hearing i.e. 22.02.2024 also. List the matter on **13.06.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)

(Annu)